

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 152
05/241-242/PB/2019

IN THE MATTER OF:

Amit Gupta

.... Petitioner

v.

Skyscraper Buildcon Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 10.10.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

DR. V.K SUBBURAJ

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Karishma Jaiswal, PCS

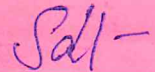
For the Respondent

Mr. Chituan Singhal, Advocate for R-1, 2 & 3

ORDER

A special bench constituted for today's hearing as Hon'ble Mr. S. K. Mohapatra, Member (T) is not holding Court. Hon'ble Dr. V.K. Subburaj, Member (T) has to take up cases of his own Board after lunch.

Therefore, hearing is deferred to 21.10.2019.



(M.M.KUMAR)
PRESIDENT



(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)